

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1355
ANSWERED ON:14.07.2009
REHABILITATION OF SURRENDERED TERRORISTS
Rawat Shri Ashok Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether many surrendered terrorists have left the rehabilitation camps of their own in Jammu and Kashmir;
- (b) if so, the details and the reasons therefor;
- (c) the steps taken to bring them back;
- (d) the number of terrorists rehabilitated so far and the financial assistance provided for running the rehabilitation camps during each of the last three years and the current year;
- (e) whether the steps taken by the Government have borne fruit and the surrendered terrorists rehabilitated completely and joined mainstream; and
- (f) if so, details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (F): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (f) OF LOK SABHA UNSTARRED QUESTION No. 1355 FOR 14-07-2009.

(a) To (c): Under the Surrender Policy, two Rehabilitation Centres were established one each in Jammu and Kashmir province. Due to lack of response by the surrenderees and their reluctance to stay, mostly for fear of being exposed, both these Rehabilitation Centres had to be closed in the year 1996 and 2004 respectively.

(d): For the rehabilitation of surrendered terrorists, a revised Surrender Policy was framed in the year 2004 with the objective of bringing the surrendered terrorists into the mainstream. So, far, out of 191 beneficiaries of revised Surrender Policy, 189 terrorists have been benefitted from the policy but two got recycled. During the period, an amount of Rs. 2,30,93,774/- as monetary incentive under Surrender Policy and Rs. 9,49,444/- as monetary incentive for surrendered weapons and Rs. 38,12,088/- as stipend has been paid to those surrenderees who have been rehabilitated under the revised Surrender Policy.

As, at present, no Rehabilitation Centre is running, the question of providing financial assistance to them during the last three years and the current year does not arise.

(e) & (f): The State Government has made all out efforts to motivate the misguided youth to shun the path of violence and to join the mainstream for overall development of State/County. The framing of Surrender Policy was the reflection of the Government's commitment to go ahead with its agenda to bring back peace in the troubled State.